

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109
IB-3475(ND)/2019

IN THE MATTER OF:

Ardiv International LLP.

Vs.

M/s Innovative Textiles Ltd. & Anr.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 25.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 18.12.2020.


(Madhu Narula)
Court Officer

Surjit